HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

HCP No. 85/2019 WP(Cr1) No. 85/2019

Showkat Ahmad Ganai

.... Petitioner(s)

Through:- Mr. Wajid Haseeb, Advocate (through Video conference)

V/s

State of J&K and another

....Respondent(s)

Through:- Mr. B. A Dar, Sr. AAG (through Video conference)

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

Mr. B. A. Dar, learned Sr. AAG, shall keep the detention record available with him on the next date of hearing.

List on 19.06.2020.

(Sindhu Sharma) Judge

SRINAGAR

10.06.2020 SUNIL-II